## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 16/2016, IA 17/2016, IA 18/2016 TP No. 120/397-398,58-59,235(2),237(b)/NCLT/AHM/2016 (New) CP No. 24/397-398, 58-59,235(2),237(b)/CLB/MB/2016 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU

MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

Name of the Company:

Alliance Industries Ltd.

V/s.

Peoples General Hospital Pvt. Ltd. & Ors.

Section of the Companies Act:

Section 397-398, 58-59, 235(2), 237(b) of the

Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Amalpush Shroti Adv. Rep. No. 2 White

2. I. J. Cadam Advocate Retitioners. West.

3. Kural ? Vaishnar Advocate Retitioners. West.

4. Vivik H. Shah Adv. Petitioner Vivibility.

## **ORDER**

Learned Advocate Mr. Kunal P Vaishnav present for Petitioner. Learned Advocate Mr. Amalpushp Shroti present for Respondent no. 2. Learned Advocate Mr. L J Golani present for Respondent no. 4.

Written submissions filed by Petitioners.

List the matter on 20.04.2017

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 13th day of April, 2017.